

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Proc. Dis. No. 89/2024, Dt.10.01.2024

**District :: Suryapet**

<b>Committee Members</b>
The I Addl District & Sessions Judge, Suryapet
The Senior Civil Judge, Suryapet
Banothu Mangu Advocate
A Ravindra chary , Senior Superintendent
I Nagesh System, Assistant